

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/21297/2026	PRATIK @ PRATEEK KUMAR MANDHATA VS STATE OF ODISHA	LINGARAJ MOHANTY VS	// () //	AOD20240000806C202600028
2	D-BLAPL/21300/2026	KOMAL KUMAR KACHLAMI VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /7 /2026 () //	
3	D-BLAPL/21301/2026	JAGAN PRADHAN VS STATE OF ODISHA	PADMALAYA MOHAPATRA VS	CUTTACK SADAR /446 /2023 () //	AOR20220001631C202600210
4	D-BLAPL/21302/2026	BHUBAN GARADA VS STATE OF ODISHA	SAROJ KUMAR ROUTRAY VS	DABUGAM /195 /2023 () //	AOD20240000656C202600018
5	D-BLAPL/21303/2026	PRAHALLAD PRADHAN VS STATE OF ODISHA	ANSHUMAN DAS VS	DASPALLA /112 /2026 () //	
6	D-BLAPL/21305/2026	AJIT NAG VS STATE OF ODISHA	ABHILASH MISHRA VS	TARBHA /99 /2026 () //	
7	D-BLAPL/21310/2026	SATYANARAYAN SHARMA @ SUNIL SHARMA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	SECTOR-7 /26 /2026 () //	
8	D-BLAPL/21311/2026	PRAMOD BIRA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	MOHANA /77 /2025 () //	
9	D-BLAPL/21314/2026	SANJAYA RAJBANSI VS STATE OF ODISHA	MAHES DAS VS	TUMUDIBANDHA /9 /2026 () //	
10	D-BLAPL/21317/2026	RAJESH KUMAR SAHOO VS STATE OF ODISHA	AMIT KUMAR PATRA VS	/ /0 () //	
11	D-BLAPL/21318/2026	BISAKHA ROUL VS STATE OF ODISHA	ARIJEET MISHRA VS	CUTTACK SADAR /56 /2026 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
12	D-BLAPL/21319/2026	SILUA @ SILU MALIK VS STATE OF ODISHA	ARIJEET MISHRA VS	RAJNAGAR /240 /2026 () //	
13	D-BLAPL/21320/2026	DHARAMU MAJHI VS STATE OF ODISHA	ANIRUDHA DAS VS	KHAPRAKHOL /131 /2025 () //	
14	D-BLAPL/21321/2026	SUNIL PRADHAN VS STATE OF ODISHA	SWARAJ PATEL VS	CYBER CRIME AND ECONOMIC OFFENCES, AOR20220000246C202600034 () //	
15	D-BLAPL/21322/2026	NAVEEN NIGAM VS STATE OF ODISHA	SWARAJ PATEL VS	/ / () //	AOR20220000246C202600032
16	D-BLAPL/21325/2026	RAJENDRA KUMAR DAS VS STATE OF ODISHA	BISWABHUSAN DAS VS	JAGATSINGPUR /365 /2026 () //	
17	D-BLAPL/21332/2026	RAUSHAN KUMAR VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	/ /0 () //	
18	D-BLAPL/21335/2026	SOUMYA RANJAN @ SOUMYAKANTA SAHOO VS STATE OF ODISHA	PRABHAT KUMAR PRAHARAJ VS	TANGI /260 /2026 () //	
19	D-BLAPL/21339/2026	BHOLANATH PATIKAR VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	AMBABHONA /7 /2026 () //	AOR20260000160C202600022
20	D-BLAPL/21341/2026	RAKESH KUMAR ROUT VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	NISCHINTAKOILI /222 /2026 () //	
21	D-BLAPL/21342/2026	AJAYA PRADHAN VS STATE OF ODISHA	ROHIT RANJAN RAY VS	/ /0 () //	
22	D-BLAPL/21346/2026	A.SANTOSH VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	ASKA /285 /2026 () //	
23	D-BLAPL/21347/2026	BHAKTI PRASAD DAS	JUGALA KISHORE PANDA	BOUDH /95 /2026	

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/21353/2026	AMAR KUMAR MAJHI	JITENDRA KUMAR MISHRA (2)	CHANDABALI /207 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/21361/2026	RABI DEBNATH @ DEBANATH @ DANGA	BIJAYA KUMAR RAGADA	SAMBALPUR TOWN /142 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/21362/2026	TUNA PRADHAN	NIHAR RANJAN OJHA	BHUBANESWAR VIGILANCE /14 /2026	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
27	D-BLAPL/21363/2026	RAJ KISHORE YADAV @ RAJKISHOR YADAV	JULU KHANSAMA	ORIENT /19 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/21365/2026	BHOLA @ BHALABHADRA BISWAL	KIRTAN BADHEI	LAKHANA /68 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/21366/2026	ASHOK KUMAR NAIK	GOKULANANDA SAHU	NARLA /59 /2012	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/21369/2026	BISWAJIT BHOI @ BADAL	BISWARANJAN DALAI	PAHALA /192 /2025	AOR20220003722C202600126
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/21377/2026	BUDHI MALLICK	BIPIN KUMAR NAYAK	JODAPADAR /139 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/21379/2026	MANAS PANDEY	KIRTAN BADHEI	PADAMPUR /129 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/21384/2026	IMU KHAN @ IMRAN KHAN @ M.D.IMRAN	SUBODH KUMAR MOHANTY	BHANJANAGAR /436 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/21387/2026	KAMALA NAIK	RANJAN KUMAR SAHOO	BARKOTE /33 /2026	AOR20220000012C202600003
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
35	D-BLAPL/21389/2026	STATE OF ODISHA KANKAN JODDAR VS	BIJAY KUMAR BEHERA VS	// MOTU /79 /2025 ()	AOR20220001736C202600171
36	D-BLAPL/21392/2026	STATE OF ODISHA CHANDAN KUMAR SABAT @ PAPUN VS	SIDHARTHA SANKAR RAY (2) VS	// BAIDYANATHPUR /118 /2025 ()	
37	D-BLAPL/21394/2026	STATE OF ODISHA CHANDRA SEKHAR BADATYA VS	SIDHARTHA SANKAR RAY (2) VS	// DHARAKOT PS /230 /2024 ()	
38	D-BLAPL/21402/2026	STATE OF ODISHA PAPU PRADHAN VS	JYOTIRMAYA SAHOO VS	// BEGUNIAPADA /230 /2026 ()	
39	D-BLAPL/21406/2026	STATE OF ODISHA SK. ALIJAN KHAN VS	JAYADEBA BEHERA VS	// SALIPUR /110 /2026 ()	AOD20240000366C202600105
40	D-BLAPL/21407/2026	STATE OF ODISHA UPENDRA BEHERA @ LITU VS	BHARAT BHUSAN ROUTRAY VS	// CHHENDIPADA /288 /2026 ()	
41	D-BLAPL/21408/2026	STATE OF ODISHA DILLIP KUMAR MONDAL VS	DEBASIS SAHOO VS	// // ()	AOR20220003390C202600037
42	D-BLAPL/21409/2026	STATE OF ODISHA MD. TAUSIF ALAM VS	SATYA NARAYAN MISHRA 4 VS	// SUNDARGARH TOWN /55 /2025 ()	AOR20220001615C202600111
43	D-BLAPL/21410/2026	STATE OF ODISHA GANESH PRASAD NAIK VS	SATYA NARAYAN MISHRA 4 VS	// BHAWANIPATNA TOWN /243 /2026 ()	AOR20220001615C202600112
44	D-BLAPL/21417/2026	STATE OF ODISHA BAPINA KANHAR VS	AKSHAYA KUMAR SAHOO VS	// PHULBANI SADAR /112 /2026 ()	
45	D-BLAPL/21418/2026	STATE OF ODISHA PRAKASH KU. SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// KHURDA MODEL /106 /2026 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
46	D-BLAPL/21421/2026	DHARMENDRA NAYAK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// 0 //	AOD20240000557C202600080
47	D-BLAPL/21432/2026	SUJIT KUMAR SAHU @ CHHOTU VS STATE OF ODISHA	SAHASRANSU SOURAV VS	ANGUL TOWN /806 /2025 0 //	AOR20220001445C202600087
48	D-BLAPL/21434/2026	SHITIKANT PRADHAN VS STATE OF ODISHA	SUBASH CHANDRA BEHERA VS	DHANUPALI /24 /2026 0 //	AOR20250000622C202600008
49	D-CMP/31894/2026	PRADEEP SARKAR@ PRADIP SARKAR VS KABIPRASAD BEHERA	GOPAL CHARAN MOHANTY VS	// 0 //	
50	D-CMP/31902/2026	NILAMANI PRADHAN VS BRAJABANDHU PRADHAN	BUDHIRAM DAS VS	// 0 //	
51	D-CMP/31903/2026	MAHESWAR BEHERA VS GIRISH CHANDRA BEHERA	ABHILASH MISHRA VS	// 0 //	
52	D-CMP/31957/2026	KAMALINI NAYAK VS ASHOK KUMAR NAYAK	ARJUNA CHARANA BEHERA VS	// 0 //	
53	D-CMP/31977/2026	KARNA KHARA VS SADANANDA KHORA	BINAYA BHUSAN ROUTRAY VS	// 0 //	
54	D-CMP/31983/2026	GANGADHAR MEHER VS BRANCH MANAGER, S.B.I., SOHELA BRANCH, BARGARH	SAROJ KUMAR PADHY VS	// 0 //	
55	D-CMP/31987/2026	ASHALATA PODDAR VS DAIMATI MANDAL	PRAGYAN PARAMITA MOHANTY VS	// 0 //	
56	D-CMP/32020/2026	LAXMIDHAR MAHASUAR VS SAILEN BASU	HRUDANANDA MOHAPATRA VS	// 0 //	
57	D-CMP/32021/2026	SK. ALLAUDDIN	SHIVSANKAR MOHANTY	//	

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		SUBRAT KUMAR PRITIKANTA		//	
58	D-CMP/32024/2026	KRUSHNA CHANDRA MISHRA	MOHENDRA KUMAR MOHAPATRO	//	
		VS	VS	0	
		ARUN KUMAR PATI		//	
59	D-CMP/32055/2026	MIRZA ABU AYUB BAIG	JAGAJIBAN PRADHAN	//	
		VS	VS	0	
		BABULI SAHU		//	
60	D-CMP/32078/2026	RAM CHANDRA TUDU	PRAJNA SARITA MOHANTY	//	
		VS	VS	0	
		TUSHARKANTA TUDU		//	
61	D-CMP/32092/2026	GOURAHARI PATRA	AMIT PRASAD BOSE	//	
		VS	VS	0	
		SIRISH DUTTA		//	
62	D-CMP/32130/2026	PRADEEP KUMAR BISWAL	SOUMYA MISHRA	//	
		VS	VS	0	
		RAJAT KUMAR BISWAL		//	
63	D-CONTC/31924/2026	BICHITRANANDA MOHANTY	MOHIT KUMAR PATI	//	AOR20220001535C202600173
		VS	VS	0	
		BHASKAR JYOTI SARMA, PRINCIPAL SECRETARY, FOREST, ENVIRONMENT AND CLIMATE/CHANGE DEPARTMENT, ODISHA			
64	D-CONTC/31925/2026	TARENI PRASAD PATNAIK	MOHIT KUMAR PATI	//	AOR20220001535C202600174
		VS	VS	0	
		BHASKAR JYOTI SARMA, PRINCIPAL SECRETARY, FOREST, ENVIRONMENT AND CLIMATE/CHANGE DEPARTMENT, ODISHA			
65	D-CONTC/31926/2026	SARAT CHANDRA MAHARANA	MOHIT KUMAR PATI	//	AOR20220001535C202600175
		VS	VS	0	
		BHASKAR JYOTI SARMA, PRINCIPAL SECRETARY, FOREST, ENVIRONMENT AND CLIMATE/CHANGE DEPARTMENT, ODISHA			
66	D-CONTC/31936/2026	AJAYA KUMAR BEHERA	SANTOSH KUMAR DWIVEDY	//	
		VS	VS	0	
		ARABINDA KUMAR PADHEE, ADDL. CHIEF SECRETARY, GOVT. OF ODISHA		//	
67	D-CONTC/31942/2026	INFORMANT	MANORANJAN MISHRA	//	
		VS	VS	0	
		MANOJ KUMAR ROUT, S.P. BHADRAK, BHADRAK		//	
68	D-CONTC/31946/2026	M/S. DEVDEV PATI	ADV	//	AOD20220003611C202600045
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
69	D-CONTC/31967/2026	YAMINI SARANGI, CHIEF COMMISSIONER, CT AND GST, ODISHA LAXMIDHAR SWAIN VS SIBASHISH PARIDA, TAHASILDAR, JATANI	ADV. VS	// // 0 //	
70	D-CONTC/31969/2026	LOKANATH KAR VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //	
71	D-CONTC/31974/2026	ARAKHITA CHANDRA SAMANTA VS BHASKAR JYOTI SARMA, IAS	ADV. VS	// 0 //	
72	D-CONTC/31999/2026	MURALIDHAR BEHERA VS ANANYA DAS, IAS	SHASHI BHUSAN JENA VS	// 0 //	
73	D-CONTC/32005/2026	MILAN TRIPATHY VS DR.N.THIRUMALA NAIK, IAS	SHASHI BHUSAN JENA VS	// 0 //	
74	D-CONTC/32008/2026	RAJALAXMI BALABANTARAY VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //	
75	D-CONTC/32016/2026	PRIYABRATA MISHRA VS ASWATHY S, COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPTT.	SAROJA KANTA SAMAL VS	// 0 //	AOR20250001113C202600019
76	D-CONTC/32023/2026	KHAGESWAR APAT VS BRAJESH KUMAR SINGH, M.D. AND C.E.O, CANARA BANK, BANGALORE	ADV. VS	// 0 //	
77	D-CONTC/32025/2026	RASABATI MOHANTY VS ASHISH ISHWAR PATIL, I.A.S., COLLECTOR, DHENKANAL	ADV. VS	// 0 //	
78	D-CONTC/32032/2026	JHARANA SINGH VS TAPAN KUMAR KHUNTIA, A D M BALASORE	ADV VS	// 0 //	AOD20250000195C202600019
79	D-CONTC/32034/2026	SUBHASHREE BEHERA VS USHA PADHEE, IAS	JNANESH MOHANTY VS	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
80	D-CONTC/32035/2026	SOUMYA RANJAN NAYAK VS ASWATHY S, COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPTT.	SAROJA KANTA SAMAL VS	// 0	AOR20250001113C202600020
81	D-CONTC/32036/2026	PARAMANANDA BARIK VS ASWATHY S, COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPTT.	SAROJA KANTA SAMAL VS	// 0	AOR20250001113C202600021
82	D-CONTC/32037/2026	AJAY KUMAR DAS VS SANJEEB KUMAR MISHRA, IAS	ADV. VS	// 0	
83	D-CONTC/32041/2026	KUSUMA MALA MISHRA VS DR.MRINALINI DARSWAL, I.A.S	ADV. VS	// 0	
84	D-CONTC/32043/2026	NIRANJAN PRADHAN VS SOBHA SARMA, I.A.S	ADV. VS	// 0	
85	D-CONTC/32049/2026	PRASANNA KUMAR PRADHAN VS SURENDRA KUMAR MEENA, IAS	ADV. VS	// 0	
86	D-CONTC/32065/2026	RABINARAYAN DAS VS DR.N.THIRUMALA NAIK, IAS	PRAFULLA KUMAR MOHAPATRA VS	// 0	
87	D-CONTC/32069/2026	BARUN KUMAR KABIRAJ VS DR.ARABINDA KUMAR PADHEE, IAS	ADV. VS	// 0	
88	D-CONTC/32073/2026	ANIL KUMAR MANDAL VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0	
89	D-CONTC/32084/2026	SATYANARAYAN JENA VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0	
90	D-CONTC/32089/2026	DIPTIMAYEE PRADHAN VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0	
91	D-CONTC/32093/2026	MANJULATA DHAL	ADV.	//	

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		DR.N.THIRUMALA NAIK, IAS		//	
92	D-CONTC/32100/2026	PRANATI MANJULA BASANTIA	ADV.	//	
		VS	VS	0	
		DR.N.THIRUMALA NAIK, IAS		//	
93	D-CONTC/32106/2026	INDUMATI BASANTIA	ADV.	//	
		VS	VS	0	
		DR.N.THIRUMALA NAIK, IAS		//	
94	D-CONTC/32108/2026	ASHOK KUMAR SWAIN	ADV.	//	
		VS	VS	0	
		DR.N.THIRUMALA NAIK, IAS		//	
95	D-CONTC/32109/2026	BICHITRA ROUT	ADV.	//	
		VS	VS	0	
		DR.N.THIRUMALA NAIK, IAS		//	
96	D-CONTC/32115/2026	DAITARY PRASAD SWAIN	ADV.	//	
		VS	VS	0	
		DR.N.THIRUMALA NAIK, IAS		//	
97	D-CONTC/32116/2026	HARIPRIYA MISHRA	ADV.	//	
		VS	VS	0	
		DR.N.THIRUMALA NAIK, IAS		//	
98	D-CONTC/32121/2026	MATHURANANDA BEHERA	ADV.	//	
		VS	VS	0	
		DR.N.THIRUMALA NAIK, IAS		//	
99	D-CONTC/32122/2026	KANAKLATA ROUT @ SAMANTARAY	ADV.	//	
		VS	VS	0	
		DR.N.THIRUMALA NAIK, IAS		//	
100	D-CONTC/32125/2026	MINATI ROUT	ADV.	//	
		VS	VS	0	
		DR.N.THIRUMALA NAIK, IAS		//	
101	D-CONTC/32128/2026	ABHINNA CHANDRA BARIK	ADV.	//	
		VS	VS	0	
		DR. N. THIRUMALA NAIK, I.A.S.		//	
102	D-CONTC/32133/2026	SURANJANA DAS	ADV.	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
103	D-CONTC/32134/2026	DR. N. THIRUMALA NAIK, I.A.S. PRASANT KUMAR BEHERA VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// // 0 //	
104	D-CONTC/32135/2026	SAROJINI DAS VS DR. N. THIRUMALA NAIK, I.A.S.	ADV. VS	// // 0 //	
105	D-CONTC/32137/2026	ANTARYAMI NAIK VS NBS RAJPUT, I.A.S	ADV. VS	// // 0 //	
106	D-CONTC/32140/2026	DIGAMBARA PRADHAN VS GIRISH S.N,PRINCIPAL SECRETARY,PR AND DRINKING WATER DEPT.,BHUBANESWAR	PRADEEP KUMAR MAHAPATRA VS	// // 0 //	
107	D-CONTC/32142/2026	PURUSOTTAM BARIK VS NBS RAJPUT, PRINCIPAL SECRETARY COMMERCE AND TRANSPORT DEPTT.,KHURDA	PRADEEP KUMAR MAHAPATRA VS	// // 0 //	
108	D-CRLA/21316/2026	NISHIKANTA SANA VS STATE OF ODISHA	SARBESWAR SAHOO VS	MOTU /85 /2023 0 //	AOD20220004505C202600078
109	D-CRLA/21323/2026	GUDU @ SISIRA NAYAK @ SISIRA KUMAR NAYAK VS THE STATE OF ODISHA	RAJIB LOCHAN PATTNNAIK VS	PAPADAHANDI /33 /2025 0 //	
110	D-CRLA/21336/2026	RADHESHYAM MEHER @ JAYADEV MEHER VS STATE OF ODISHA	KRUSHNA CHANDRA MEHER VS	BAUNISUNI /16 /2013 0 //	AOR20230000026C202600025
111	D-CRLA/21385/2026	CHANDAN BEHERA VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	BALASORE TOWN /95 /2026 0 //	AOR20220002787C202600103
112	D-CRLA/21411/2026	ARAKHITA MAJHI VS STATE OF ODISHA	PRABHAV BEHERA VS	KESINGA /212 /2020 0 //	
113	D-CRLA/21413/2026	AKSHAYA KUMAR BEHERA VS STATE OF ODISHA	BIKRAM CHANDRA GHADAI VS	DELANGA /352 /2023 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
114	D-CRLA/21415/2026	HARI LAHAJAL VS STATE OF ODISHA	PRABHAV BEHERA VS	GOLAMUNDA /55 /2018 () //	
115	D-CRLA/21423/2026	GANESHWAR GIRI @ GANESWAR GIRI VS STATE OF ODISHA(VIG.)	MITHUN DAS VS	/ /0 () //	
116	D-CRLMC/21291/2026	BIJAYA KUMAR RANSINGH VS AMALENDU PATTANAIK	KALU CHARAN SWAIN VS	/ / () //	AOR20220002157C202600012
117	D-CRLMC/21293/2026	BIJAYA KUMAR RANSINGH VS AMALENDU PATTANAIK	KALU CHARAN SWAIN VS	/ / () //	AOR20220002157C202600013
118	D-CRLMC/21294/2026	MANORANJAN SAMAL VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	RASOL /345 /2025 () //	AOR20220001631C202600208
119	D-CRLMC/21328/2026	DEBESH KUMAR JENA @ DEBESH JENA VS STATE OF ODISHA	PRIYANKA PRIYADARSINI JENA VS	SAHID NAGAR P.S. /452 /2025 () //	
120	D-CRLMC/21330/2026	MANASH RANJAN PATI VS STATE OF ODISHA	ABHISHEK DASH VS	LINGARAJ P.S. /270 /2022 () //	AOD20240000186C202600054
121	D-CRLMC/21334/2026	SMRUTI RANJAN MAHARANA VS STATE OF ODISHA	DEVI PRASAD TRIPATHY VS	KEONJHAR TOWN /292 /2026 () //	
122	D-CRLMC/21340/2026	HARICHARAN SINGH BEDI VS STATE OF ODISHA	N. AYUSH KULRAJ VS	CYBER CRIME AND ECONOMIC OFFENCES, BHUBANESWAR /80 /2026 () //	
123	D-CRLMC/21345/2026	DEBASIS MOHANTY VS SANJIB KUMAR SAHOO	PRAFULLA KUMAR JENA VS	/ /0 () //	
124	D-CRLMC/21348/2026	ABINASH PARIDA VS STATE OF ODISHA	PRATIK NAYAK VS	MAHILA P.S.(BBSR) /142 /2026 () //	
125	D-CRLMC/21354/2026	SHANTI RANJAN BEHERA		BALASORE VIGILANCE /60 /2000	

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		SOMNATH ADHIKARI		//	
126	D-CRLMC/21373/2026	RAMESH SETHI	DEEPAK RANJAN PARIDA	NIKIRAI /9 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/21375/2026	SAURABH DATTA	BIBHU PRASAD DAS	INFOCITY PS /343 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/21381/2026	SARADA BARADA	JYOTIRMAYA SAHOO	KODALA /158 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/21388/2026	T. BABULI REDDY @ SUNIL	BIJAY KUMAR BEHERA	RAMBHA (CHATRAPUR) /207 /2021	AOR20220001736C202600170
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/21391/2026	NETRANANDA JAL	JYOTIRMAYA SAHOO	MELCHHAMUNDA /122 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/21397/2026	ANANDA KUMAR JAL @ ANAND KU. JAL	JYOTIRMAYA SAHOO	MELCHHAMUNDA /122 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/21401/2026	SAMIR PALEI @ SAMIR POLEI	JYOTIRMAYA SAHOO	KHALLIKOTE /104 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMC/21416/2026	GEETANJALIPATTNAYAK @ PUJA PATTNAYAK	ASHIS RANJAN SAMAL	JHIRPANI P.S. /150 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMC/21419/2026	MD YAHYA RAMEEZ	RAKESH KUMAR DAS	//	AOR20220001298C202600042
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMC/21430/2026	K. NAGESH	SUCHIT KUMAR NAYAK	KOTPAD /226 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMP/21307/2026	MANOJ KANTA BEHERA	ARIJEET MISHRA	/ /0	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-CRLMP/21326/2026	STATE OF ODISHA PRATIMA BARIK VS	TUSAR KANTA SAHOO VS	// / /0 0	
138	D-CRLMP/21329/2026	STATE OF ODISHA SUBARNA KESHARI CHAND VS	SUSANTA KUMAR BARAL VS	// CRR1 /80 /2025 0	AOR20220001297C202600168
139	D-CRLMP/21337/2026	STATE OF ODISHA GUGGILAPU SRINIVAS PATNAIK VS	JAYDEEP PAL VS	// / /0 0	
140	D-CRLMP/21386/2026	STATE OF ODISHA PUSPALATA BEHURA VS	BIJAY KUMAR BEHERA VS	// / / 0	AOR20220001736C202600172
141	D-CRLMP/21436/2026	STATE OF ODISHA INFORMANT VS	TUSHAR KANTA NAYAK VS	// / /0 0	
142	D-CRLREV/21371/2026	STATE OF ODISHA FAKIRA DURGA VS	DILIP KUMAR MISRA VS	// / /0 0	
143	D-CRLREV/21383/2026	STATE OF ODISHA SOMANATH PAL VS	KHUSBU PANIGRAHI VS	// KHANTAPADA /406 /2025 0	AOR20220002787C202600104
144	D-CRLREV/21420/2026	STATE OF ODISHA AKBAR @SHAIK AKBAR VS	SUCHIT KUMAR NAYAK VS	// JEYPORE TOWN /81 /2024 0	
145	D-CRLREV/21435/2026	STATE OF ODISHA SIDHU MUNDA VS	BHAWANI SANKAR PANIGRAHI VS	// JODA /299 /2025 0	
146	D-EXP/31953/2026	STATE OF ODISHA ARUN KUMAR PADHY VS	ADV. VS	// / / 0	
147	D-FAO/32114/2026	DR. N.THIRUMAL NAIK, I.A.S. PRAKASH CHANDRA NAYAK VS	GOPINATH MISHRA VS	// / / 0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-FAO/32120/2026	BISWABATH SAMANTRAY VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //	
149	D-FAO/32123/2026	AMARENDRA SARANGI VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //	
150	D-MACA/31948/2026	SRABAN KUMAR BAGH VS NARENDRA KUMAR SAHU	KAPILA CHARAN NAYAK VS	// 0 //	
151	D-MACA/31979/2026	PRASANTI PANDA VS SUBASINI BEHERA	BHABATOSH PARHI VS	// 0 //	
152	D-MACA/31998/2026	D.M., NATIONAL INSURANCE CO.LTD., CUTTACK VS SHANTI BAI	PRAMOD KUMAR TRIPATHY VS	// 0 //	
153	D-MACA/32012/2026	M/S. NATIONAL INSURANCE CO.LTD., CUTTACK VS SUCHISMITA SINGH@JENA	PRAMOD KUMAR TRIPATHY VS	// 0 //	
154	D-RPFAM/31923/2026	SWARNALATA MOHANTY VS JITENDRA KUMAR DAS	SUSAMA RANI SAHOO VS	// 0 //	
155	D-RPFAM/32062/2026	RANJITA KHEMUNDU VS HARI KHEMUNDU	SANJAYA KUMAR PANIGRAHI VS	// 0 //	
156	D-RPFAM/32086/2026	KAPPALA TRINATH VS KUMARI KAPPALA HASINI	RABINDRA NATH PRUSTY VS	// 0 //	
157	D-RPFAM/32099/2026	BOBBILI HEMANTA KUMAR@SREENU VS BOBBILI SANDHYA@SANJU	RABINDRA NATH PRUSTY VS	// 0 //	
158	D-RSA/31919/2026	MINATI BEHERA VS MRUTYUJOY PRUSTY	MAHESWAR MOHANTY VS	// 0 //	
159	D-TRP(C)/31907/2026	MADHUBRATA DASH	ASWINI KUMAR DASH	//	

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
160	D-TRP(C)/31928/2026	SOUMYA SAMBIT NATH		//	
		MANISHA DEBNATH	SURESH CHANDRA PRADHAN	//	AOR20220003509C202600051
		VS	VS	0	
		NRUSINGHA NATH PAL		//	
161	D-TRP(C)/32080/2026	MONALISHA MISHRA	GYANA RANJAN DHAL	//	
		VS	VS	0	
		PAPUN MISHRA		//	
162	D-TRP(C)/32104/2026	SADIYA BEGUM	JAJATI KESHARI KHUNTIA	//	
		VS	VS	0	
		SHEK JAHARUDDIN		//	
163	D-WP(C)/31890/2026	ROHITA PATEL	MANOJA KUMAR KHUNTIA	//	
	WP(C)/21846/2026	VS	VS	0	
		STATE OF ODISHA		//	
164	D-WP(C)/31891/2026	KISHOR GOUDA	MANOJA KUMAR KHUNTIA	//	
	WP(C)/21849/2026	VS	VS	0	
		STATE OF ODISHA		//	
165	D-WP(C)/31892/2026	M/S SAIKRUPA COAL SUPPLIER, ANGUL	ASIT KUMAR DASH	//	
	WP(C)/21882/2026	VS	VS	0	
		MAHANADI COALFIELDS LIMITED, SAMBALPUR		//	
166	D-WP(C)/31893/2026	CHINMAYA PATTNAIK	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
167	D-WP(C)/31895/2026	SUSANTA MALIK	RANJIT MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
168	D-WP(C)/31896/2026	PRAKASH KUMAR PANDA	BISWAJIT MOHAPATRA	//	
		VS	VS	0	
		GENERAL MANAGER, TELECOM DISTRICT (GMTD), BALASORE		//	
169	D-WP(C)/31897/2026	M/S.RITIKA ISPAT PVT LIMITED, SUNDERGARH	BHABANI PRASAD MOHANTY	//	
		VS	VS	0	
		THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA, CUTTACK			
170	D-WP(C)/31898/2026	RAJENDRA SASMAL	RANJIT MOHANTY	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WP(C)/31899/2026	STATE OF ODISHA PARADIP PORT MAZDOOR SAGHA, JAGAT SINGHPUR VS	DEBENDRA MOHANTA VS	// // 0	
172	D-WP(C)/31900/2026 WP(C)/21847/2026	REGIONAL LABOUR COMMISSIONER (CENTRAL), KENDRIYA SHRAMA SADAN, BHUBANESWAR SAILABALA SAHOO VS	SURYAKANTA DWIBEDI VS	// 0 //	
173	D-WP(C)/31901/2026	STATE OF ODISHA M/S.RITIKA ISPAT PVT.LTD, SUNDERGARH VS	BHABANI PRASAD MOHANTY VS	// 0 //	
174	D-WP(C)/31904/2026	THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, CUTTACK/ SUSIL KUMAR RAY VS	SOUBHAGYA KUMAR DASH VS	// 0 //	AOR20220001631C202600209
175	D-WP(C)/31905/2026	STATE OF ODISHA SARBESWAR PATNAIK VS	BIRAJA PRASANNA DAS VS	// 0 //	
176	D-WP(C)/31906/2026	STATE OF ODISHA VIVEK KUMAR AGRAWAL VS	ARNAV BEHERA VS	// 0 //	
177	D-WP(C)/31908/2026	UNION OF INDIA BIJAY KETAN SINGH VS	PRASANTA KUMAR MISHRA VS	// 0 //	
178	D-WP(C)/31909/2026 WP(C)/21901/2026	STATE OF ODISHA SHYAM NARAYAN PANDEY VS	BANSHIDHAR SATAPATHY VS	// 0 //	
179	D-WP(C)/31910/2026 WP(C)/21804/2026	STATE OF ODISHA BHAGYALAXMI PADHAN VS	AVIJIT MISHRA VS	// 0 //	
180	D-WP(C)/31911/2026	STATE OF ODISHA SIBA PRASAD PADHI VS	ARNAV DASH VS	// 0 //	
181	D-WP(C)/31912/2026	ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP, BHUBANESWAR UDRA CONSTRUCTION PRIVATE LIMITED, BURLA, SAKHUBALDI VS	ARNAV DASH VS	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-WP(C)/31913/2026 WP(C)/21809/2026	AMARENDRA DAS VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
183	D-WP(C)/31914/2026	JAGAN KUMAR MALIK VS STATE OF ODISHA	TARUN PATNAIK VS	// 0 //	
184	D-WP(C)/31915/2026	SIBA PRASAD PADHI VS ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP	ARNAV DASH VS	// 0 //	
185	D-WP(C)/31916/2026	SIBA PRASAD PADHI VS ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION(IDCO), BHUBANESWAR	ARNAV DASH VS	// 0 //	
186	D-WP(C)/31917/2026 WP(C)/21904/2026	NRUSINGH CHARAN ROUT VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //	
187	D-WP(C)/31918/2026	THE EXECUTIVE ENGINEER (ELECT) CDD II, BADAMPAL, KUMAR MAHARANA VS MAMI MAHARANA	ABHINAV KUMAR VS	// 0 //	
188	D-WP(C)/31920/2026	DAMBARU SETHY VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
189	D-WP(C)/31921/2026	MANMOHAN PALEI VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //	
190	D-WP(C)/31922/2026	M/S.DEBNAR CORPSOL PVT.LTD, BHUBANESWAR VS CHIEF MANAGER ITI LTD, BHUBANESWAR	SOMANATH MISHRA VS	// 0 //	
191	D-WP(C)/31927/2026	ORISSA COLLIERIES MAZDOOR SANGHA, ANGUL VS UNION OF INDIA	SAIBRATA RATH VS	// 0 //	
192	D-WP(C)/31929/2026	BAIKUNTHA NATH NAYAK VS STATE OF ODISHA	PRAMODA KUMAR DASH VS	// 0 //	AOR20220001535C202600176
193	D-WP(C)/31930/2026	CHHABIRANI DEI @ PAIKARAY	RAMDAS ACHARY	//	

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/31931/2026	ST. JOHN COLLEGE OF NURSING AND PARAMEDICAL, BHADRAK	SUBHANKAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/31932/2026	M/S BASUDEV LOGISTICS, JAGATSINGHPUR	ITISHREE TRIPATHY	//	
		VS	VS	0	
		CENTRAL BOARD OF INDIRECT TAXES AND CUSTOM, NEW DELHI		//	
196	D-WP(C)/31933/2026	MARY ELIZA SCHOOL AND COLLEGE OF NURSING, SAGBANSKAR ROUT	SUBHANKAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/31934/2026	DIVINE SCHOOL OF NURSING, BHADRAK	SUBHANKAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/31935/2026	RAJASHREE DAS	DEEPALI MAHAPATRA	//	
	WP(C)/21880/2026	VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/31937/2026	BISWAJIT MOHANTY	DAITARI BEHERA	//	
		VS	VS	0	
		STATE TAX OFFICER, CT AND GST, PURI		//	
200	D-WP(C)/31938/2026	BRAHMANANDA ROUT	KRISHNA CHANDRA SAHU	//	
	WP(C)/21866/2026	VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/31939/2026	AJAY KUMAR MOHANTY	ITISHREE TRIPATHY	//	
		VS	VS	0	
		CHIEF COMMISSIONER, CT AND GST, ODISHA, CUTTACK		//	
202	D-WP(C)/31940/2026	TAPAN KUMAR MAJHI	SATYABRATA DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/31941/2026	JAYANTA KUMAR MAITRA	BANSHIDHAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/31943/2026	JIPUNA DANGREE	DAITARI BEHERA	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WP(C)/31944/2026	SUPERITENDENT, CGST AND CENTRAL EXCISE, KORAPUT SATYA NARAYAN DANDASENA VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// // 0 //	
206	D-WP(C)/31945/2026	BAHADUR PATSAHANI VS STATE OF ODISHA	ASHOK KUMAR MOHANTY VS	// 0 //	
207	D-WP(C)/31947/2026	MAA BIRAJA SCIENCE AND MEDICAL TECHNOLOGY, CHAMPAIN VS STATE OF ODISHA	MANOJ KUMAR MISHRA VS	// 0 //	
208	D-WP(C)/31949/2026	M/S. VARSHA ENTERPRISES, BBSR VS DEBTS RECOVERY TRIBUNAL, CUTTACK	NALINI KANTA DASH VS	// 0 //	
209	D-WP(C)/31950/2026	SUFIA SULTANA VS AUTHORISED OFFICER, ICICI BANK, KHORDHA	MANOJ KUMAR MISHRA VS	// 0 //	
210	D-WP(C)/31951/2026	CHHABIRANI BARAL VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //	
211	D-WP(C)/31952/2026	DEBASMITA NANDI VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //	
212	D-WP(C)/31954/2026	DEBASIS BEHERA VS RASMITA JENA	RABINDRA KUMAR PATNAIK VS	// 0 //	
213	D-WP(C)/31955/2026	BRAJABANDHU SETHI VS STATE OF ODISHA	SHUBHENDU KUMAR PARIDA VS	// 0 //	
214	D-WP(C)/31956/2026	NRUSINGHA CHARAN SWAIN VS STEEL AUTHORITY OF INDIA LIMITED	BISWARANJAN DALAI VS	// 0 //	AOR20220003722C202600125
215	D-WP(C)/31958/2026	TAPASI NANDA VS STATE OF ODISHA	MADAN MOHAN SWAIN VS	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-WP(C)/31959/2026	SATYABRATA NAYAK VS STATE OF ODISHA	SIBASIS SAMANTARAY VS	// 0 //	
217	D-WP(C)/31960/2026	NAMITA PRAVA DAS VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //	
218	D-WP(C)/31961/2026	BULI BEHERA VS STATE OF ODISHA	RABINDRA KUMAR PATNAIK VS	// 0 //	
219	D-WP(C)/31962/2026	SURESH CHANDRA PANDA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //	
220	D-WP(C)/31963/2026	ANUPAMA JENA VS STATE OF ODISHA	SRIKANTA KUMAR NATH VS	// 0 //	
221	D-WP(C)/31964/2026	SUMITRA NAYAK VS STATE OF ODISHA	HARAPRASAD PANDA VS	// 0 //	AOR20220001610C202600055
222	D-WP(C)/31965/2026	RAJ KUMAR BISOYI VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //	
223	D-WP(C)/31966/2026	NARENDRA MANGAL VS STATE OF ODISHA	SRIKANTA KUMAR NATH VS	// 0 //	
224	D-WP(C)/31968/2026	SABITRIMANI CHAPEYER VS STATE OF ODISHA	SRIKANTA KUMAR NATH VS	// 0 //	
225	D-WP(C)/31970/2026	ARABINDA GHADAI VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// 0 //	
226	D-WP(C)/31971/2026	SANKARSAN SAHU VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //	
227	D-WP(C)/31972/2026	SUMITRA TUDU	SRIKANTA KUMAR NATH	//	

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/31973/2026	RAM CHANDRA MANGAL	SRIKANTA KUMAR NATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/31975/2026	CONFEDERATION OF REAL ESTATE DEVELOPERS ASSOCIATION OF INDIA (CREDAI), ODISHA, BHUBANESWAR			
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/31976/2026	M/S SATYASAI CONSTRUCTION, JAJPUR	KISHORE KUMAR JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/31978/2026	UMAKANTA BEHERA	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/31980/2026	BRAJAMOHAN PARIDA	JYOTI RANJAN KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/31981/2026	UTKAL KESHARI PRADHAN	BIBHUTI BHUSAN SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/31982/2026	SURANJAN PATTANAYAK	JYOTI RANJAN KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/31984/2026	SATYA NARAYAN MUKHI	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/31985/2026	SANJEEB KUMAR GUPTA	SUVASHISH PATTANAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/31986/2026	RABI NARAYAN PATRO	DINESH KUMAR PANDA	//	AOR20220001311C202600070
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/31988/2026	ASHUTOSH PADHI	BIBHU PRASAD MOHANTY	//	AOD20250001071C202600053
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WP(C)/31989/2026	SIMPLE SUJATA MISHRA BINAPANI SAHOO VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// // 0 //	
240	D-WP(C)/31990/2026	MURALIDHAR PRADHAN VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //	
241	D-WP(C)/31991/2026	RAMESH CHANDRA MOHANTY VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //	
242	D-WP(C)/31992/2026 WP(C)/21916/2026	SARASWATI NAYAK VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	// 0 //	AOR20220001665C202600100
243	D-WP(C)/31993/2026	NAMITA MOHANTY VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //	AOD20240000806C202600029
244	D-WP(C)/31994/2026	AMITA ROY VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //	AOD20240000806C202600030
245	D-WP(C)/31995/2026	RABINDRANATH PANDIT VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //	AOD20240000806C202600031
246	D-WP(C)/31996/2026	AJIT KUMAR SAHU VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	// 0 //	
247	D-WP(C)/31997/2026	KONCHADA @ K. ASHOK KUMAR VS BANK MANAGER, PUNJAB NATIONAL BANK, KORAPUT	DIPTI RANJAN BHOKTA VS	// 0 //	
248	D-WP(C)/32000/2026	HIMANSU BAGHAR VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	// 0 //	
249	D-WP(C)/32001/2026	AKSHAYA KUMAR SAMAL VS STATE OF ODISHA	PRASANNA KUMAR ROUTRAY VS	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/32002/2026	SARKUL CHANDRA PAEI VS STATE OF ODISHA	BISWABIHARI MOHANTY VS VS	// 0 //	
251	D-WP(C)/32003/2026	AMRITA SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS VS	// 0 //	
252	D-WP(C)/32004/2026	RAJAT KUMAR MEHER VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS VS	// 0 //	
253	D-WP(C)/32006/2026	SAHERUN NISHA VS STATE OF ODISHA	SIBA PRASAD SWAIN VS VS	// 0 //	
254	D-WP(C)/32007/2026	SUJATA NAIK VS STATE OF ODISHA	NIRMAL CHANDRA MOHANTY VS VS	// 0 //	
255	D-WP(C)/32009/2026	NARENDRA BAGHAR VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS VS	// 0 //	
256	D-WP(C)/32010/2026	MINI NAYAK VS THE STATE OF ODISHA	MAMOJ NAYAK VS VS	// 0 //	
257	D-WP(C)/32011/2026	SHARMILA DASH VS STATE OF ODISHA	SANGRAM JENA VS VS	// 0 //	
258	D-WP(C)/32013/2026	SRIKANTA KUMAR SARANGI VS STATE OF ODISHA	SANGRAM JENA VS VS	// 0 //	
259	D-WP(C)/32014/2026	INDUREKHA PATTNAYAK VS STATE OF ODISHA	SANGRAM JENA VS VS	// 0 //	
260	D-WP(C)/32015/2026	ASHOK KUMAR MISHRA VS STATE OF ODISHA	SANGRAM JENA VS VS	// 0 //	
261	D-WP(C)/32017/2026	LAXMI KANTA PANDA	SANGRAM JENA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/32018/2026	KISHORE KUMAR PATRA	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/32019/2026	MINAKSHI PRADHAN	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/32022/2026	SURESH CHANDRA GILL	BISHNU CHARAN SAHU	//	
		VS	VS	0	
		ADDITIONAL COMMISSIONER, SETTLEMENT AND CONSOLIDATION, CUTTACK		//	
265	D-WP(C)/32026/2026	BRAHMANANDA SAHOO	SUJIT KUMAR PATNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/32027/2026	SRIKANTA MISHRA	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/32028/2026	CHATURBHUJA NIRMAN BUILDER AND DEVELOPER	ATUL TRIPATHY	//	AOD20240000618C202600144
		VS	VS	0	
		AKHIL KUMAR SAHOO		//	
268	D-WP(C)/32029/2026	M/S SHIV SUNDER AUTO REPAIRING AND FEBRICATOR	SASISH HAZRA	//	AOD20240000796C202600021
		VS	VS	0	
		COMMISSIONER OF CT AND GST		//	
269	D-WP(C)/32030/2026	M/S PATRA ENGINEERING	PRABODHA CHANDRA NAYAK	//	AOR20220001657C202600124
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/32031/2026	BIBEKANANDA PUJARI	SATYAJIT MOHAPATRA (2)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/32033/2026	SANKARA KONDAGORI	RANJAN KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/32038/2026	DIPTIMAN BEURA	SIDHARTH SHANKAR PADHY	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/32039/2026	THE COMMISSIONER, CT AND GST, ODISHA, CUTTACK PRAMILA MAHARANA VS STATE OF ODISHA	BASUDEV BARIK BASUDEV BARIK VS LAXMIKANTA MOHANTY	// // 0 //	
274	D-WP(C)/32040/2026	MADHUBRATA MISHRA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS VS	// 0 //	
275	D-WP(C)/32042/2026	CHHABI NAIK VS STATE OF ODISHA	BASUDEV BARIK VS VS	// 0 //	
276	D-WP(C)/32044/2026	BHIMASEN PODH VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS VS	// 0 //	AOR20220001736C202600173
277	D-WP(C)/32045/2026	RAMA DEI VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS VS	// 0 //	
278	D-WP(C)/32046/2026	PARUL DHAR MOHAPATRA VS THE SUPERINTENDENT OF CGST AND CENTRAL EXCISE	UPASANA BAL VS VS	// 0 //	AOD20220004095C202600031
279	D-WP(C)/32047/2026	BASANTA KUMAR DHAR VS STATE OF ODISHA	BASUDEV BARIK VS VS	// 0 //	
280	D-WP(C)/32048/2026	PRANAYA KUMAR PATEL VS STATE OF ODISHA	RANJIT SAMAL VS VS	// 0 //	
281	D-WP(C)/32050/2026	KAILASH CHANDRA PRADHAN VS STATE OF ODISHA	BASUDEV BARIK VS VS	// 0 //	
282	D-WP(C)/32051/2026	RABINARAYAN NAYAK VS STATE OF ODISHA	RANJIT SAMAL VS VS	// 0 //	
283	D-WP(C)/32052/2026	RINARANI SAHU VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS VS	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/32053/2026	SUDIP KUMAR RATH VS STATE OF ODISHA	RANJIT SAMAL VS VS	// 0 //	
285	D-WP(C)/32054/2026	BASANTA KUMAR SWAIN VS STATE OF ODISHA	NARESH CHANRA JENA VS VS	// 0 //	
286	D-WP(C)/32056/2026	PANKAJ KUMAR BARIK VS STATE OF ODISHA	RANJIT SAMAL VS VS	// 0 //	
287	D-WP(C)/32057/2026	SASMITA BHOI VS STATE OF ODISHA	NIRANJAN LENKA VS VS	// 0 //	
288	D-WP(C)/32058/2026	SUSANTA KUMAR PANIGRAHI VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS VS	// 0 //	AOD20260000404C202600002
289	D-WP(C)/32059/2026	KAMAL KRUSHNA MAHANTA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS VS	// 0 //	
290	D-WP(C)/32060/2026	M/S MAA BASANTAI TRADING CO, KORAPUT VS CHIEF COMMISSIONER OF CT AND GST, ODISHA, CUTTACK	MADHAB LAL AGARWAL VS VS	// 0 //	
291	D-WP(C)/32061/2026	RABINDRA NATH SETHI VS STATE OF ODISHA	RANJIT SAMAL VS VS	// 0 //	
292	D-WP(C)/32063/2026	DUKHABANDHU SAHOO VS STATE OF ODISHA	BASUDEV BARIK VS VS	// 0 //	
293	D-WP(C)/32064/2026	DEEPSA MALIK VS SECRETARY, SCHOOL AND MASS EDUCATION, BHUBANESWAR	CHINMAYA RANJAN DAS VS VS	// 0 //	
294	D-WP(C)/32066/2026	NIRAKAR SAMAL VS STATE OF ODISHA	SAKTIDHAR MISHRA VS VS	// 0 //	AOD20260000404C202600003
295	D-WP(C)/32067/2026	AJAY ROUT	DEBA PRASAD MISHRA	//	AOD20240000116C202600013

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/32068/2026	M/S RANJAN FILING STATION, KORAPUT	MADHAB LAL AGARWAL	//	
		VS	VS	0	
		CHIEF COMMISSIONER OF CT AND GST, ODISHA CUTTACK		//	
297	D-WP(C)/32070/2026	SASMITA NANDI	SWARUP PATTANAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/32071/2026	ANIL BERIHA	ABHAY KHANDELWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/32072/2026	UJWAL PRASAD SINGH	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/32074/2026	MALAYA KUMAR MEHER	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/32075/2026	M/S PRAKASH AND CO, KORAPUT	MADHAB LAL AGARWAL	//	
		VS	VS	0	
		CHIEF COMMISSIONER OF CT AND GST, ODISHA CUTTACK		//	
302	D-WP(C)/32076/2026	SHREE BALAJI ENGICONS LIMITED, JHARSUGUDA	SOUMIK SPANDAN TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/32077/2026	NARESH KUMAR KAR	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/32079/2026	NARENDRA KUMAR PATEL	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/32081/2026	M/S PATRO FILLING STATION, KORAPUT	MADHAB LAL AGARWAL	//	
		VS	VS	0	
		CHIEF COMMISSIONER OF CT AND GST ODISHA , CUTTACK		//	
306	D-WP(C)/32082/2026	SARAT KUMAR PRADHAN	RANJIT SAMAL	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/32083/2026	STATE OF ODISHA M/S SARASWAT INFRA AND PROJECTS, SUNDERGARH VS	RABINDRA NARAYAN PARIJA VS	// // 0	
308	D-WP(C)/32085/2026	STATE OF ODISHA SUNIL KUMAR PANDA VS	RANJIT SAMAL VS	// // 0	
309	D-WP(C)/32087/2026	STATE OF ODISHA PRANITA DAS VS	TUSAR KUMAR MISHRA VS	// // 0	
310	D-WP(C)/32088/2026	STATE OF ODISHA TRIBENI SAHU VS	AKSHAYA KUMAR SAHOO VS	// // 0	
311	D-WP(C)/32090/2026	STATE OF ODISHA CHANDAN SUSHOVAN SINGH @ CHANDAN SINGH VS	RABINDRA NATH PRUSTY VS	// // 0	
312	D-WP(C)/32091/2026	STATE OF ODISHA SUSHIL KUMAR SAHOO VS	RANJIT SAMAL VS	// // 0	
313	D-WP(C)/32094/2026	STATE OF ODISHA SAMPOCH PRIMARY AGRICULTURAL COOPERATIVE SOCIETY, KAPASIPAN, BOADHI VS	SANJAY KUMAR PANIGRAHI VS	// // 0	
314	D-WP(C)/32095/2026	STATE OF ODISHA M/S SMART CITY HP GAS AGENCY VS	KAJAL SAHOO VS	// // 0	AOR20220001613C202600079
315	D-WP(C)/32096/2026	STATE TAX OFFICER BHUBANESWAR II CIRCLE RANJAN KUMAR SAHOO VS	DILIP KUMAR SAHU VS	// // 0	AOR20220001727C202600082
316	D-WP(C)/32097/2026	STATE OF ODISHA AJAY KUMAR AGRAWAL VS	SUBHAM AGRAWAL VS	// // 0	AOR20220001380C202600023
317	D-WP(C)/32098/2026	STATE OF ODISHA SWARNAPRAVA RATH VS	BHARAT JALLI VS	// // 0	AOD20250001069C202600024
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/32101/2026	AJAY KUMAR AGRAWAL VS STATE OF ODISHA	SUBHAM AGRAWAL VS VS	// 0 //	AOR20220001380C202600024
319	D-WP(C)/32102/2026	SNIGDHA SAHOO VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS VS	// 0 //	
320	D-WP(C)/32103/2026	LAXMIPRIYA SAHU VS STATE OF ODISHA	AMIT PRASAD BOSE VS VS	// 0 //	
321	D-WP(C)/32105/2026	RABI NARAYAN SATAPATHY VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS VS	// 0 //	
322	D-WP(C)/32107/2026	PURNA CHANDRA NAHAK VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS VS	// 0 //	
323	D-WP(C)/32110/2026	HAREKRUSHNA PAHADASINGH VS STATE OF ODISHA	ABINASH ROUTRAY VS VS	// 0 //	
324	D-WP(C)/32111/2026	SADANAN SAHU VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS VS	// 0 //	
325	D-WP(C)/32112/2026	SATYAPIR SRICHANDAN VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS VS	// 0 //	
326	D-WP(C)/32113/2026	NIRANJAN BAL VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS VS	// 0 //	
327	D-WP(C)/32117/2026	LABANGALATA MAHANTA VS STATE OF ODISHA	ABINASH ROUTRAY VS VS	// 0 //	
328	D-WP(C)/32118/2026	MADAN MOHAN SAHOO VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS VS	// 0 //	
329	D-WP(C)/32119/2026	SATYASHREE SATYASUNDAR JENA	SHASHI BHUSAN JENA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/32124/2026	PRIYANKA MOHALIK	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/32126/2026	CHANDRAMA BARIHA	Subrat Kumar Das	//	AOR20220001797C202600010
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/32127/2026	SURENDRA KUMAR MISHRA	SUNIL KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/32129/2026	SATYAPIR SRICHANDAN	SOURAV SUMAN BHUYAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/32131/2026	RINA DEI	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/32132/2026	M/S.OASYA TECH SOLUTIONS PVT.LTD., BHUBANESWAR	MOOK KUMAR DAS	//	
		VS	VS	0	
		SUMANTA KUMAR JENA		//	
336	D-WP(C)/32136/2026	SMRUTI RANJAN MALLICK	SIDHARTH SHANKAR PADHY	//	
		VS	VS	0	
		THE COMMISSIONER, CT AND GST ODISHA, CUTTACK		//	
337	D-WP(C)/32138/2026	SATYENDRA NARAYAN CHAND	SUBRATA KUMAR MOHANTY	//	
		VS	VS	0	
		THE APPELLATE AUTHORITY , KHORDHA		//	
338	D-WP(C)/32139/2026	KHIRABDHI SAHU	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/32141/2026	KUNU SETH	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/32143/2026	ASHOK KUMAR SWAIN	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WPCRL/21331/2026	STATE OF ODISHA ANITA BEHERA VS	DEEPALI MAHAPATRA VS	// / /0 ()	
342	D-ABLAPL/21292/2026	STATE OF ODISHA BHARAT PRADHAN VS	RAKESH KUMAR SARANGI VS	// NIALI /530 /2026 ()	AOR20220001665C202600099
343	D-ABLAPL/21295/2026	STATE OF ODISHA MANOJ NAIK VS	BABITA DAS VS	// BANARAPAL /399 /2026 ()	AOD20230000734C202600008
344	D-ABLAPL/21296/2026	STATE OF ODISHA DIBAKAR MAHARANA VS	BIJAY KUMAR BEHERA VS	// JATNI P.S. /214 /2026 ()	AOR20220001736C202600168
345	D-ABLAPL/21298/2026	STATE OF ODISHA AKSHAYA KUMAR SETHY VS	PRANAYA SWAIN VS	// / / ()	AOD20250001270C202600011
346	D-ABLAPL/21299/2026	STATE OF ODISHA RAMAKRUSHNA MALIK @ RAMA MALIK VS	MAHES DAS VS	// AUL /259 /2026 ()	
347	D-ABLAPL/21304/2026	STATE OF ODISHA SARAT KUMAR ROUT VS	BYOMAKESH TRIPATHY VS	// / /0 ()	
348	D-ABLAPL/21306/2026	STATE OF ODISHA ANANTA SETHI @ BIJAY SETHI VS	ARIJEET MISHRA VS	// AUL /197 /2026 ()	
349	D-ABLAPL/21308/2026	STATE OF ODISHA KALPATARU @ KALPATURU NAIK VS	SUSANTA KUMAR SAHU VS	// ATTABIRA /241 /2026 ()	
350	D-ABLAPL/21309/2026	STATE OF ODISHA RATIKANTA MALLICK VS	BIDHU BHUSANA MOHPATRA VS	// PARADEEP LOCK /205 /2026 ()	
351	D-ABLAPL/21312/2026	STATE OF ODISHA ABINASH SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// CYBER CRIME AND ECONOMIC OFFENCES, SAMBALPUR /10 /2025 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-ABLAPL/21313/2026	AKHILA NAYAK VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	ADVA /97 /2025 () //	
353	D-ABLAPL/21315/2026	DIPU @ DEEPAK KUMAR PRADHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INFOVALLY UPD BHUBANESWAR /261 /2026 () //	
354	D-ABLAPL/21324/2026	MAHESWAR PRADHAN VS STATE OF ODISHA	ASHWINI KUMAR DAS VS	BARAMBA /214 /2026 () //	
355	D-ABLAPL/21327/2026	CHAHAN MALIK VS STATE OF ODISHA	JULIYAS PRASAD BEHERA VS	NIHALPRASAD /134 /2026 () //	
356	D-ABLAPL/21333/2026	BIJAY KUMAR BEHERA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BASTA /373 /2026 () //	
357	D-ABLAPL/21338/2026	TIKANA SAHU @ TIKUNU SAHU VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	// () //	AOR20220001648C202600043
358	D-ABLAPL/21343/2026	MANORAMA BEHERA @ JHUNA VS STATE OF ODISHA	SWETAPADMA ROUT VS	ERASAMA /218 /2026 () //	
359	D-ABLAPL/21344/2026	PRAKASH KUMAR BEHERA @ HAPPY VS STATE OF ODISHA	KARUNAKAR GAYA VS	ASTARANGA /89 /2026 () //	
360	D-ABLAPL/21349/2026	BIDYADHAR SAHOO @ BIDYADHAR SAHU VS STATE OF ODISHA	KHAGESWAR BEHERA VS	PARJANG /409 /2026 () //	
361	D-ABLAPL/21350/2026	TUNA @ ASWANI TRIPATHY VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATTAMUNDAI RURAL PS /291 /2026 () //	
362	D-ABLAPL/21351/2026	HEMANANDA SAHOO VS STATE OF ODISHA	SUBHASISH SATAPATHY VS	GHASIPURA /263 /2026 () //	
363	D-ABLAPL/21352/2026	KAMALA SOURA (MOTHER OF CICL)	M.BALAJI RAO	JEYPORE SADAR /193 /2026	AOR20220004456C202600003

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/21355/2026	LILIMA ROUT	DHIRENDRA KUMAR MOHAPATRA	BARGAON /205 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/21356/2026	MANOJ KUMAR JENA	RASHMI KANTA ACHARYA	TOMANDO /271 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/21357/2026	LOKANATH MOHANTY	TARA PRASAD MOHAPATRA	BALIAPANDA /89 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/21358/2026	RAMESH CHANDRA SAHOO	TARA PRASAD MOHAPATRA	BRAHMAGIRI /246 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/21359/2026	ABHIJIT NAYAK	KALINDA KUMAR ROUT	JAGATPUR /75 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/21360/2026	JHARANA DASH	HIMANSU BHUSAN SUTAR	CHANDABALI /175 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/21364/2026	SAUMYA SANTA SAHU @ GULU	AMIT KUMAR SAHU	BORIGUMMA /239 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/21367/2026	MATHURA BAGARTY	JAYADEBA BEHERA	BOLANGIR SADAR /200 /2026	AOD20240000366C202600104
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/21368/2026	JUDHISTIRA SAHOO	RAKESH KUMAR SARANGI	CYBER CRIME AND ECONOMIC OFFENCES, AOR20220001262C202600101	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/21370/2026	PABITRA MALIK	SURENDRA KUMAR BISWAL	ALAKUNDA /135 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/21372/2026	SK MAJHAR	AYESHKANTA TRIPATHY	BHADRAK TOWN /323 /2026	AOR20250001113C202600018
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/21374/2026	STATE OF ODISHA GAYACHANDA NAHAK @ NAYAK VS	LAXMI CHARAN BEHERA VS	// SEA BEACH /40 /2004 ()	AOD20240000170C202600008
376	D-ABLAPL/21376/2026	STATE OF ODISHA BASANTA SAHOO VS	BISWAJIT PASAYAT VS	// ASTARANGA /184 /2026 ()	
377	D-ABLAPL/21378/2026	STATE OF ODISHA BINANDA NAIK VS	JYOTIRMAYA SAHOO VS	// BOLAGARH P.S. /117 /2026 ()	
378	D-ABLAPL/21380/2026	STATE OF ODISHA MINAKSHI SINGH VS	BHABANI SHANKAR RAYAGURU VS	// MAHILA P.S. BUXIBAZAR /95 /2026 ()	
379	D-ABLAPL/21382/2026	STATE OF ODISHA BASANTA BEHERA VS	CHIRANJIB ROUT VS	// INDUASTRIAL,NISA /228 /2026 ()	
380	D-ABLAPL/21390/2026	STATE OF ODISHA ROHIT KUMAR MOHAPATRA VS	SANJEEB KUMAR MOHANTY VS	// CHANDRASEKHARPUR /689 /2026 ()	
381	D-ABLAPL/21393/2026	STATE OF ODISHA UMESH KUMAR PUJARI VS	JYOTI RANJAN DEO VS	// BINIKA /174 /2026 ()	AOR20220002834C202600021
382	D-ABLAPL/21395/2026	STATE OF ODISHA NABIN SWAIN VS	PRAFULLA KUMAR RATH VS	// JANKIA P.S. /327 /2025 ()	AOR20220003697C202600017
383	D-ABLAPL/21396/2026	STATE OF ODISHA SUDHANSU PRASAD SINGH VS	BHABANI SHANKAR RAYAGURU VS	// MAHILA P.S. BUXIBAZAR /95 /2026 ()	
384	D-ABLAPL/21398/2026	STATE OF ODISHA SUJIT KUMAR ROUT VS	AMITAV TRIPATHY VS	// BANKI /332 /2026 ()	
385	D-ABLAPL/21399/2026	STATE OF ODISHA PRALAYA DALAI @ PRALAYA RANJAN DALAI VS STATE OF ODISHA	ANURAG PATI VS	// NIALI /342 /2023 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/21400/2026	BIREN SAHU @ SAHOO VS STATE OF ODISHA	RAKESH BEHERA VS	PARJANG /409 /2026 () //	
387	D-ABLAPL/21403/2026	KESHAB CHARAN @ KESHAB CHANDRA PATRA VS STATE OF ODISHA	SWETAPADMA ROUT VS	ERASAMA /218 /2026 () //	
388	D-ABLAPL/21404/2026	SOURAV JENA @ LIO VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	BHADRAK TOWN /415 /2026 () //	
389	D-ABLAPL/21405/2026	B. MANMADHA RAO VS STATE OF ODISHA	AMIT PRASAD BOSE VS	RAYAGADA TOWN /255 /2026 () //	
390	D-ABLAPL/21412/2026	JIBAN MALLIK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	RAJKANIKA /374 /2026 () //	AOD20240000557C202600079
391	D-ABLAPL/21414/2026	AAYUSH JASORIA VS STATE OF ODISHA	VIVEKANANDA JENA VS	/ /0 () //	
392	D-ABLAPL/21422/2026	SABITA BISWAL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	FATEGARH /198 /2026 () //	
393	D-ABLAPL/21424/2026	DILLIP @ DILIP KUMAR SAHOO VS STATE OF ODISHA	KAJAL SAHOO VS	S.P.(CID-CRL),CUTTACK /8 /2026 () //	
394	D-ABLAPL/21425/2026	ARABINDA SAHOO VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	AIRPORT /253 /2026 () //	
395	D-ABLAPL/21426/2026	MOHINI PRADHAN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	RAMBHA (KHALLIKOTE) /220 /2026 () //	AOD20240000242C202600190
396	D-ABLAPL/21427/2026	MADAN MALIK VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	SORO /584 /2024 () //	AOR20220002787C202600105
397	D-ABLAPL/21428/2026	SANJIB MOHANTY @ SANJEEB KUMAR MOHANTY	SIDHARTH PARIDA	SEA BEACH /111 /2026	

ORISSA HIGH COURT

FILING REPORT AS ON :14/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
398	D-ABLAPL/21429/2026	VS STATE OF ODISHA MANORANJAN PADHEE	VS RAKESH KUMAR DAS	() // AIR FIELD P.S. /305 /2026	AOR20220001298C202600041
399	D-ABLAPL/21431/2026	VS STATE OF ODISHA RAHUL SURANA	VS SASWAT K. ACHARYA	() // RAGHUNATHPALI /150 /2025	AOR20220001380C202600022
400	D-ABLAPL/21433/2026	VS STATE OF ODISHA DEBASISH DUTTA	VS KHUSBU PANIGRAHI	() // / /	AOR20220002787C202600106
		VS STATE OF ODISHA	VS	() //	

ORISSA HIGH COURT

MISC CASES FILED on :14/07/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ARBP/21049/2025 ARBP/69/2025	M/S ERA INFRA ENGINEERING LTD., NOIDA MP	ANKRANT CHANDRA PATTNAIK	6/2026
2	D-TRPCRL/9780/2026 TRPCRL/29/2026	SUMIT KUMAR SWAIN MP	SAILAZA NANDAN DAS	53/2026
3	D-SA/257/1997 SA/257/1997	PURNA MP		137/2026
4	D-JCRLA/86/2023 JCRLA/86/2023	SONU SOY MP	ADV.	169/2026
5	D-JCRLA/86/2023 JCRLA/86/2023	SONU SOY MP	ADV.	170/2026
6	D-JCRLA/3501/2024 JCRLA/13/2024	PANKAJ NAIK MP	ANIMA KUMAR DEI	171/2026
7	D-TRP(C)/31907/2026 TRP(C)/ /	MADHUBRATA DASH MP	ASWINI KUMAR DASH	225/2026
8	D-TRP(C)/31928/2026 TRP(C)/ /	MANISHA DEBNATH MP	SURESH CHANDRA PRADHAN	226/2026
9	D-TRP(C)/32080/2026 TRP(C)/ /	MONALISHA MISHRA MP	GYANA RANJAN DHAL	227/2026
10	D-TRP(C)/32104/2026 TRP(C)/ /	SADIYA BEGUM MP	JAJATI KESHARI KHUNTIA	228/2026
11	D-LAA/31724/2026 LAA/ /	SPECIAL LAND ACQUISITION OFFICER AND MP	SWAPNABARMI MISHRA, S.O. OF KEONJHAR, KEONJHAR	245/2026
12	D-LAA/31724/2026 LAA/ /	SPECIAL LAND ACQUISITION OFFICER AND MP	SWAPNABARMI MISHRA, S.O. OF KEONJHAR, KEONJHAR	246/2026
13	D-LAA/31724/2026 LAA/ /	SPECIAL LAND ACQUISITION OFFICER AND MP	SWAPNABARMI MISHRA, S.O. OF KEONJHAR, KEONJHAR	247/2026
14	D-LAA/31763/2026 LAA/ /	SPECIAL LAND ACQUISITION OFFICER OF MP	SWAPNABARMI MISHRA, S.O. OF KEONJHAR, KEONJHAR	248/2026
15	D-LAA/31763/2026 LAA/ /	SPECIAL LAND ACQUISITION OFFICER OF MP	SWAPNABARMI MISHRA, S.O. OF KEONJHAR, KEONJHAR	249/2026
16	D-LAA/31763/2026 LAA/ /	SPECIAL LAND ACQUISITION OFFICER OF MP	SWAPNABARMI MISHRA, S.O. OF KEONJHAR, KEONJHAR	250/2026
17	D-RPFAM/38787/2025 RPFAM/186/2026	PRADEEPTA KUMAR ROUT MP	ADYASIDHI MISHRA	282/2026
18	D-RPFAM/51201/2025 RPFAM/15/2026	PAHALI KUMAR NAYAK MP	KIRAN ROUT,S.NAYAK,S.S.ROUTRAY	283/2026
19	D-RPFAM/32062/2026 RPFAM/ /	RANJITA KHEMUNDU MP	SANJAYA KUMAR PANIGRAHI	284/2026
20	D-RPFAM/32086/2026 RPFAM/ /	KAPPALA TRINATH MP	RABINDRA NATH PRUSTY	285/2026
21	D-RPFAM/32099/2026 RPFAM/ /	BOBBILI HEMANTA KUMAR@SREENU MP	RABINDRA NATH PRUSTY	286/2026
22	D-RVWPET/5189/2026 RVWPET/39/2026	UNION OF INDIA MP	BIBHUTI BHUSAN MISHRA (SR. PANEL COUNSEL)	309/2026
23	D-RVWPET/20429/2026 RVWPET/113/2026	M/S.SARALA MADAN INFRASTRUCTURE MP	M/S.HRADI, BLSR KUMAR RATH (SR. ADV.), BUDHADEV ROUTRAY (SR. ADV.)	310/2026
24	D-MATA/304/2023 MATA/304/2023	ASHOK SAHU MP	DHIREN KUMAR MOHAPATRA	385/2026
25	D-MATA/30400/2026 MATA/ /	RAJESH KUMAR CHAWDA MP	PRAVASHA PUJAREE PARIDA	386/2026
26	D-CONTC/37657/2024	JAGAT MOHAN GOUDA		

	CONTC/6612/2024	MP		483/2026
27	D-CONTC/23350/2025	SARAT KUMAR PANDA	SIDHESWAR MALLIK, P.C.DAS,M.MALLIK	
	CONTC/2782/2025	MP		484/2026
28	D-CONTC/26568/2025	LILI MISHRA		
	CONTC/2993/2025	MP		485/2026
29	D-BLAPL/13990/2026	RAMA CHANDRA DASH	ANIRUDHA DAS	
	BLAPL/4801/2026	MP		527/2026
30	D-BLAPL/7679/2026	SURYAKANTA PRADHAN @ BABULI @ BABULASH CHANDRA JENA		
	BLAPL/2531/2026	MP		528/2026
31	D-CRLREV/21278/2026	JIBAN MARNDI	KULDEEP MOHANTY	
	CRLREV/ /	MP		769/2026
32	D-CRLREV/21278/2026	JIBAN MARNDI	KULDEEP MOHANTY	
	CRLREV/ /	MP		770/2026
33	D-CRLREV/21278/2026	JIBAN MARNDI	KULDEEP MOHANTY	
	CRLREV/ /	MP		771/2026
34	D-CRLREV/21371/2026	FAKIRA DURGA	DILIP KUMAR MISRA	
	CRLREV/ /	MP		772/2026
35	D-CRLREV/21435/2026	SIDHU MUNDA	BHAWANI SANKAR PANIGRAHI	
	CRLREV/ /	MP		773/2026
36	D-RSA/31862/2026	OM PRAKASH GHATUAL	AMIT KUMAR NATH	
	RSA/ /	MP		1012/2026
37	D-RSA/31867/2026	RABINDRA KUMAR SAHOO	SUDEEP KUMAR SARANGI	
	RSA/ /	MP		1013/2026
38	D-RSA/5441/2026	PURNENDU CHANDRA DEBO	SAIBRATA RATH, MR. PRAFULLA KURATH(SR.ADV.)	
	RSA/70/2026	MP		1014/2026
39	D-RSA/389/2003	BHAJAHARI ROUT	MR.J.K.MISHRA,DIPTI MOHAPATRA,S.MOHAPATRA,MISS.S.MOHAPATRA	
	RSA/389/2003	MP		1015/2026
40	D-RSA/31709/2026	JAGANNATH PANDA	ISHWAR MOHANTY	
	RSA/ /	MP		1016/2026
41	D-FAO/31712/2026	MC OF ARUHA HIGH SCHOOL, BHAGAPUR	DILLIP KUMAR MOHAPATRA	
	FAO/ /	MP		1097/2026
42	D-FAO/32114/2026	PRAKASH CHANDRA NAYAK	GOPINATH MISHRA	
	FAO/ /	MP		1098/2026
43	D-FAO/32120/2026	BISWABATH SAMANTRAY	GOPINATH MISHRA	
	FAO/ /	MP		1099/2026
44	D-FAO/32123/2026	AMARENDRA SARANGI	GOPINATH MISHRA	
	FAO/ /	MP		1100/2026
45	D-ABLAPL/13252/2026	KAMALAKANTA BEHERA		
	ABLAPL/5230/2026	MP		1244/2026
46	D-ABLAPL/7659/2021	SK. ASHIKUR REHEMAN	KARUNAKAR GAYA	
	ABLAPL/7659/2021	MP		1245/2026
47	D-ABLAPL/20451/2026	JYOTISMAN NAYAK @ SUNIL NAYAK	SUKANTA KUMAR DALAI	
	ABLAPL/8229/2026	MP		1246/2026
48	D-ABLAPL/32709/2025	AJAY MAHANTY	KABIRAJ SAHOO	
	ABLAPL/12675/2025	MP		1247/2026
49	D-ABLAPL/14717/2026	MAGI @ NIRANJAN PRADHAN		
	ABLAPL/6712/2026	MP		1248/2026
50	D-ABLAPL/16149/2026	RAMA CHANDRA DALAI		
	ABLAPL/6293/2026	MP		1249/2026
51	D-ABLAPL/16741/2026	RAMESH BARIK		
	ABLAPL/6731/2026	MP		1250/2026
52	D-ABLAPL/2948/2026	SURENDRA @ PURENDRA NAIK		
	ABLAPL/1441/2026	MP		1251/2026
53	D-ABLAPL/2869/2026	KRUPASINDHU MUDULI		
	ABLAPL/1316/2026	MP		1252/2026
54	D-ABLAPL/9231/2026	SAINA @ SMRUTIRANI MOHAPATRA		
	ABLAPL/4070/2026	MP		1253/2026
55	D-ABLAPL/17312/2026	RABINDRA KUMAR PRADHAN		
	ABLAPL/6929/2026	MP		1254/2026
56	D-ABLAPL/13297/2019	TUAN @ DURYADHAN NAYAK	BHAWANI SANKAR PANIGRAHI	
	ABLAPL/13297/2019	MP		1255/2026
57	D-ABLAPL/14338/2026	DEBASIS NAYAK		
	ABLAPL/5657/2026	MP		1256/2026

58	D-ABLAPL/522/2026 ABLAPL/281/2026	SHRIKANTA PANDA MP		1257/2026
59	D-CMP/29939/2026 CMP/1123/2026	GHASIRAM KHARA MP	TUSAR KUMAR MISHRA	1267/2026
60	D-CMP/31902/2026 CMP/ /	NILAMANI PRADHAN MP	BUDHIRAM DAS	1268/2026
61	D-CMP/31903/2026 CMP/ /	MAHESWAR BEHERA MP	ABHILASH MISHRA	1269/2026
62	D-CMP/31708/2026 CMP/ /	BHIMA BAG MP	ASHIS KUMAR PADHEE	1270/2026
63	D-CMP/31766/2026 CMP/ /	PRANANATH SETHI MP	ACHYUTANANDA PATTANAIK	1271/2026
64	D-CMP/31983/2026 CMP/ /	GANGADHAR MEHER MP	SAROJ KUMAR PADHY	1272/2026
65	D-CMP/31987/2026 CMP/ /	ASHALATA PODDAR MP	PRAGYAN PARAMITA MOHANTY	1273/2026
66	D-CMP/21772/2026 CMP/895/2026	SARASWATI NANDA MP	AMIT PRASAD BOSE	1274/2026
67	D-CMP/32024/2026 CMP/ /	KRUSHNA CHANDRA MISHRA MP	MOHENDRA KUMAR MOHAPATRO	1275/2026
68	D-CMP/32020/2026 CMP/ /	LAXMIDHAR MAHASUAR MP	HRUDANANDA MOHAPATRA	1276/2026
69	D-CMP/26305/2026 CMP/ /	GIRIJAKANTA ROUT MP	SHAMBHU CHARAN NATH SHARMA	1277/2026
70	D-CMP/26305/2026 CMP/ /	GIRIJAKANTA ROUT MP	SHAMBHU CHARAN NATH SHARMA	1278/2026
71	D-CMP/32055/2026 CMP/ /	MIRZA ABU AYUB BAIG MP	JAGAJIBAN PRADHAN	1279/2026
72	D-CMP/32078/2026 CMP/ /	RAM CHANDRA TUDU MP	PRAJNA SARITA MOHANTY	1280/2026
73	D-CMP/32092/2026 CMP/ /	GOURAHARI PATRA MP	AMIT PRASAD BOSE	1281/2026
74	D-CMP/32130/2026 CMP/ /	PRADEEP KUMAR BISWAL MP	SOUMYA MISHRA	1282/2026
75	D-MACA/1205/2023 MACA/1205/2023	MANAGER(LEGAL), M/S. NATIONAL INSURANCE CO. LTD. MP	RANJAN KUMAR MAHALI	1610/2026
76	D-MACA/16497/2025 MACA/493/2025	BRANCH MANAGER , MAGMA HDI GENERAL INSURANCE COMPANY LTD.,BBSR MP	CHINMAY KUMAR MAHALI	1611/2026
77	D-MACA/31979/2026 MACA/ /	PRASANTI PANDA MP	BHABATOSH PARHI	1612/2026
78	D-MACA/29021/2026 MACA/666/2026	MANAGER, ORIENTAL INSURANCE CO. LTD. MP	PRASANTA KUMAR MAHALI	1613/2026
79	D-MACA/29085/2026 MACA/ /	MEGHANANDA BEHERA MP	KAPILA CHARAN NAYAK	1614/2026
80	D-MACA/29366/2026 MACA/ /	PRATAP CHANDRA SWAIN MP	KAPILA CHARAN NAYAK	1615/2026
81	D-MACA/5853/2025 MACA/276/2025	MANAGER(T.P. HUB), M/S NATIONAL INSURANCE CO. LTD. MP	PRANSHU KUMAR TACK, SANJEEB KUMAR PANDA, BIJOY KUMAR	1616/2026
82	D-MACA/5849/2025 MACA/274/2025	MANAGER(T.P. HUB), M/S NATIONAL INSURANCE CO. LTD. MP	PRANSHU KUMAR TACK, SANJEEB KUMAR PANDA	1617/2026
83	D-MACA/29085/2026 MACA/ /	MEGHANANDA BEHERA MP	KAPILA CHARAN NAYAK	1618/2026
84	D-MACA/29366/2026 MACA/ /	PRATAP CHANDRA SWAIN MP	KAPILA CHARAN NAYAK	1619/2026
85	D-CRLMC/21281/2026 CRLMC/ /	RANJAN KUMAR JENA MP	ACHYUTANANDA PATTANAIK	1759/2026
86	D-CRLA/934/2023 CRLA/934/2023	SAGAR PRADHAN MP	RAJIB LOCHAN PATTNAIK, (SAPAN KUMAR LENKA),SARBESWAR S	1760/2026
87	D-CRLMC/21282/2026 CRLMC/ /	KAUSALYA KARAN MP	SATYA NARAYAN MISHRA 4	1760/2026
88	D-CRLMC/21286/2026 CRLMC/ /	SUMIT SENAPATI MP	AJAYA NAYAK	1761/2026
89	D-CRLA/21323/2026	GUDU @ SISIRA NAYAK @ SISIRA KUMAR	RAJIB LOCHAN PATTNAIK	

	CRLA/ /	MP		1761/2026
90	D-CRLA/21336/2026	RADHESHYAM MEHER @ JAYADEV MEHER	HRUSHNA CHANDRA MEHER	
	CRLA/ /	MP		1762/2026
91	D-CRLMC/21286/2026	SUMIT SENAPATI	AJAYA NAYAK	
	CRLMC/ /	MP		1762/2026
92	D-CRLMC/21286/2026	SUMIT SENAPATI	AJAYA NAYAK	
	CRLMC/ /	MP		1763/2026
93	D-CRLA/21336/2026	RADHESHYAM MEHER @ JAYADEV MEHER	HRUSHNA CHANDRA MEHER	
	CRLA/ /	MP		1763/2026
94	D-CRLA/640/2025	SANTA@SANTOSH KUMAR@SANTOSH AKHUA		
	CRLA/50/2025	MP		1764/2026
95	D-CRLMC/18939/2026	SADA @ SADANANDA PRADHAN		
	CRLMC/2086/2026	MP		1764/2026
96	D-CRLMC/21294/2026	MANORANJAN SAMAL	SOUBHAGYA KUMAR DASH	
	CRLMC/ /	MP		1765/2026
97	D-CRLA/11587/2026	BIKASH BARIK	PRADEEP RANJAN MISHRA	
	CRLA/ /	MP		1765/2026
98	D-CRLA/38074/2024	SANTOSH PANIGRAHI@ICHILI@BULU	DEVASHIS PANDA	
	CRLA/1314/2024	MP		1766/2026
99	D-CRLMC/21330/2026	MANASH RANJAN PATI	ABHISHEK DASH	
	CRLMC/ /	MP		1766/2026
100	D-CRLMC/21334/2026	SMRUTI RANJAN MAHARANA	DEVI PRASAD TRIPATHY	
	CRLMC/ /	MP		1767/2026
101	D-CRLA/21252/2026	RAMAKANTA BISWAL	RAMANI KANTA PATTANAIK	
	CRLA/ /	MP		1767/2026
102	D-CRLA/21252/2026	RAMAKANTA BISWAL	RAMANI KANTA PATTANAIK	
	CRLA/ /	MP		1768/2026
103	D-CRLMC/21340/2026	HARICHARAN SINGH BEDI	N. AYUSH KULRAJ	
	CRLMC/ /	MP		1768/2026
104	D-CRLA/21411/2026	ARAKHITA MAJHI	PRABHAV BEHERA	
	CRLA/ /	MP		1769/2026
105	D-CRLMC/21345/2026	DEBASIS MOHANTY	PRAFULLA KUMAR JENA	
	CRLMC/ /	MP		1769/2026
106	D-CRLMC/14584/2026	JAYALAL BEHERA	BYOMOKESH SAHOO	
	CRLMC/2126/2026	MP		1770/2026
107	D-CRLA/21411/2026	ARAKHITA MAJHI	PRABHAV BEHERA	
	CRLA/ /	MP		1770/2026
108	D-CRLMC/14319/2026	HAREKRUSHNA SATPATHY	MINATI SATAPATHY	
	CRLMC/2114/2026	MP		1771/2026
109	D-CRLA/21411/2026	ARAKHITA MAJHI	PRABHAV BEHERA	
	CRLA/ /	MP		1771/2026
110	D-CRLMC/14319/2026	HAREKRUSHNA SATPATHY	MINATI SATAPATHY	
	CRLMC/2114/2026	MP		1772/2026
111	D-CRLA/21415/2026	HARI LAHAJAL	PRABHAV BEHERA	
	CRLA/ /	MP		1772/2026
112	D-CRLA/21415/2026	HARI LAHAJAL	PRABHAV BEHERA	
	CRLA/ /	MP		1773/2026
113	D-CRLMC/21348/2026	ABINASH PARIDA	PRATIK NAYAK	
	CRLMC/ /	MP		1773/2026
114	D-CRLA/1071/2023	BALARAM SARDAR	BASANTA KUMAR DAS	
	CRLA/1071/2023	MP		1774/2026
115	D-CRLMC/21375/2026	SAURABH DATTA	BIBHU PRASAD DAS	
	CRLMC/ /	MP		1774/2026
116	D-CRLA/21415/2026	HARI LAHAJAL	PRABHAV BEHERA	
	CRLA/ /	MP		1775/2026
117	D-CRLMC/21375/2026	SAURABH DATTA	BIBHU PRASAD DAS	
	CRLMC/ /	MP		1775/2026
118	D-CRLA/21423/2026	GANESHWAR GIRI @ GANESWAR GIRI	MITHUN DAS	
	CRLA/ /	MP		1776/2026
119	D-CRLMC/21381/2026	SARADA BARADA	JYOTIRMAYA SAHOO	
	CRLMC/ /	MP		1776/2026
120	D-CRLMC/21391/2026	NETRANANDA JAL	JYOTIRMAYA SAHOO	
	CRLMC/ /	MP		1777/2026

121	D-CRLA/21423/2026 CRLA/ /	GANESHWAR GIRI @ GANESWAR GIRI MP	MITHUN DAS	1777/2026
122	D-CRLMC/18149/2026 CRLMC/2053/2026	SATYABRATA DHIR MP		1778/2026
123	D-CRLMC/18140/2026 CRLMC/2057/2026	SATYABRATA DHIR MP		1779/2026
124	D-CRLMC/18146/2026 CRLMC/2058/2026	SATYABRATA DHIR MP		1780/2026
125	D-CRLMC/21397/2026 CRLMC/ /	ANANDA KUMAR JAL @ ANAND KU. JAL JYOTIRMAYA SAHOO MP		1781/2026
126	D-CRLMC/21401/2026 CRLMC/ /	SAMIR PALEI @ SAMIR POLEI MP	JYOTIRMAYA SAHOO	1782/2026
127	D-CRLMC/21416/2026 CRLMC/ /	GEETANJALIPATtnAYAK @ PUJA PATtnA MP	ASIT KUMAR RANJAN SAMAL	1783/2026
128	D-CRLMC/16851/2026 CRLMC/2072/2026	BUDHADEB JENA MP		1784/2026
129	D-WA/31879/2026 WA/ /	NIRUPAMA SAHOO MP	PRANAB KUMAR GHOSE	2306/2026
130	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	2307/2026
131	D-WP(C)/31892/2026 WP(C)/21882/2026	M/S SAIKRUPA COAL SUPPLIER, ANGUL MP	ASIT KUMAR DASH	13143/2026
132	D-WP(C)/31872/2026 WP(C)/ /	AJAY KUMAR AGRAWAL MP	SUBHAM AGRAWAL	13144/2026
133	D-WP(C)/31873/2026 WP(C)/ /	AJAY KUMAR AGRAWAL MP	SUBHAM AGRAWAL	13145/2026
134	D-WP(C)/31874/2026 WP(C)/ /	AJAY KUMAR AGRAWAL MP	SUBHAM AGRAWAL	13146/2026
135	D-WP(C)/14712/2010 WP(C)/14712/2010	RAMA KU.SETHY MP	M/S.DEVASHIS PANDA	13147/2026
136	D-WP(C)/31876/2026 WP(C)/ /	AJAY KUMAR AGRAWAL MP	SUBHAM AGRAWAL	13148/2026
137	D-WP(C)/31897/2026 WP(C)/ /	M/S.RITIKA ISPAT PVT LIMITED, SUNDERGARH MP	REHABANI PRASAD MOHANTY	13149/2026
138	D-WP(C)/31877/2026 WP(C)/ /	AJAY KUMAR AGRAWAL MP	SUBHAM AGRAWAL	13150/2026
139	D-WP(C)/31899/2026 WP(C)/ /	PARADIP PORT MAZDOOR SAGHA, JAGATPURA MP	REHABANI PRASAD MOHANTA	13151/2026
140	D-WP(C)/31900/2026 WP(C)/21847/2026	SAILABALA SAHOO MP	SURYAKANTA DWIBEDI	13152/2026
141	D-WP(C)/31901/2026 WP(C)/ /	M/S.RITIKA ISPAT PVT.LTD, SUNDERGARH MP	REHABANI PRASAD MOHANTY	13153/2026
142	D-WP(C)/31881/2026 WP(C)/ /	UNION OF INDIA MP	MANOJ KUMAR PATI, SR.PANEL COUNCIL	13154/2026
143	D-WP(C)/52878/2025 WP(C)/36340/2025	PRONIT PRASADA PATRA MP	SOUMYA MISHRA	13155/2026
144	D-WP(C)/31881/2026 WP(C)/ /	UNION OF INDIA MP	MANOJ KUMAR PATI, SR.PANEL COUNCIL	13156/2026
145	D-WP(C)/31905/2026 WP(C)/ /	SARBESWAR PATNAIK MP	BIRAJA PRASANNA DAS	13157/2026
146	D-WP(C)/31737/2024 WP(C)/17759/2024	RAJESH BODDEDA MP		13158/2026
147	D-WP(C)/31910/2026 WP(C)/21804/2026	BHAGYALAXMI PADHAN MP	AVIJIT MISHRA	13159/2026
148	D-WP(C)/31909/2026 WP(C)/21901/2026	SHYAM NARAYAN PANDEY MP	BANSHIDHAR SATAPATHY	13160/2026
149	D-WP(C)/11863/2026 WP(C)/10805/2026	DASAMAT MARNDI MP	DHANANJAYA MUND	13161/2026
150	D-WP(C)/31913/2026 WP(C)/21809/2026	AMARENDRA DAS MP	SUBHADUTTA ROUTH	13163/2026
151	D-WP(C)/31914/2026 WP(C)/ /	JAGAN KUMAR MALIK MP	TARUN PATNAIK	13164/2026
152	D-WP(C)/31917/2026	NRUSINGH CHARAN ROUT	GYANA RANJAN SETHI	

	WP(C)/21904/2026	MP		13165/2026
153	D-WP(C)/24228/2026	DHANESWAR SAHOO	SAIBRATA RATH	
	WP(C)/16661/2026	MP		13166/2026
154	D-WP(C)/20906/2026	M/S CARE SECURITY @ ALLIED SERVICES, PARADEWAN	PARADEWAN NAYAK	
	WP(C)/15141/2026	MP		13167/2026
155	D-WP(C)/31927/2026	ORISSA COLLIERIES MAZDOOR SANGHA, SANGERA	SAIBRATA RATH	
	WP(C)/ /	MP		13168/2026
156	D-WP(C)/31930/2026	CHHABIRANI DEI @ PAIKARAY	RAMDAS ACHARY	
	WP(C)/ /	MP		13169/2026
157	D-WP(C)/31931/2026	ST. JOHN COLLEGE OF NURSING AND PARAMEDICAL SCIENCES, RAIPUR	SAMHANTA, RAIPUR	
	WP(C)/ /	MP		13170/2026
158	D-WP(C)/31932/2026	M/S BASUDEV LOGISTICS, JAGAT SINGHPUR	ITISHREE TRIPATHY	
	WP(C)/ /	MP		13171/2026
159	D-WP(C)/31933/2026	MARY ELIZA SCHOOL AND COLLEGE OF NURSING, AGARTOLA	SURBANGA AGARTOLA	
	WP(C)/ /	MP		13172/2026
160	D-WP(C)/31934/2026	DIVINE SCHOOL OF NURSING, BHADRAK	SUBHANKAR ROUT	
	WP(C)/ /	MP		13173/2026
161	D-WP(C)/53713/2025	SASHANK SEKHAR PRADHAN	JAGAMOHAN PATTANAIK	
	WP(C)/37496/2025	MP		13174/2026
162	D-WP(C)/31935/2026	RAJASHREE DAS	DEEPALI MAHAPATRA	
	WP(C)/21880/2026	MP		13175/2026
163	D-WP(C)/31939/2026	AJAY KUMAR MOHANTY	ITISHREE TRIPATHY	
	WP(C)/ /	MP		13176/2026
164	D-WP(C)/31941/2026	JAYANTA KUMAR MAITRA	BANSHIDHAR SATAPATHY	
	WP(C)/ /	MP		13177/2026
165	D-WP(C)/31944/2026	SATYA NARAYAN DANDASENA	M.PRATAP @ PRATAP KUMAR MOHAPATRA	
	WP(C)/ /	MP		13178/2026
166	D-WP(C)/24808/2026	SANTOSH KUMAR NAYAK	SAMAPIKA MISHRA	
	WP(C)/17185/2026	MP		13179/2026
167	D-WP(C)/31951/2026	CHHABIRANI BARAL	M.PRATAP @ PRATAP KUMAR MOHAPATRA	
	WP(C)/ /	MP		13180/2026
168	D-WP(C)/31952/2026	DEBASMITA NANDI	MANOJ KUMAR PANDA	
	WP(C)/ /	MP		13181/2026
169	D-WP(C)/31955/2026	BRAJABANDHU SETHI	SHUBHENDU KUMAR PARIDA	
	WP(C)/ /	MP		13182/2026
170	D-WP(C)/53918/2025	RAGHUNATH BAL	DILLIP KUMAR RAY	
	WP(C)/37082/2025	MP		13183/2026
171	D-WP(C)/31956/2026	NRUSINGHA CHARAN SWAIN	BISWARANJAN DALAI	
	WP(C)/ /	MP		13184/2026
172	D-WP(C)/31960/2026	NAMITA PRAVA DAS	JYOTIRMAY GUPTA	
	WP(C)/ /	MP		13185/2026
173	D-WP(C)/23446/2026	VIKRANT JANI	BANSHIDHAR SATAPATHY	
	WP(C)/16337/2026	MP		13186/2026
174	D-WP(C)/31962/2026	SURESH CHANDRA PANDA	JYOTIRMAY GUPTA	
	WP(C)/ /	MP		13187/2026
175	D-WP(C)/21011/2026	MANORANJAN PATRA	ULLASH CHANDRA MOHANTY	
	WP(C)/16254/2026	MP		13188/2026
176	D-WP(C)/29457/2026	N. RANJAN KUMAR	PADMANAV BHUTIA, M/S.AMIYA KUMAR MOHANTY, B.PRADHAN	
	WP(C)/20437/2026	MP		13189/2026
177	D-WP(C)/33115/2025	M/S BHARATIYA FINCOM PRIVATE LIMITED, BBSR	JAGAMOHAN PATTANAIK	
	WP(C)/23186/2025	MP		13190/2026
178	D-WP(C)/4975/2026	NITIN KUMAR SAHOO	JAGAMOHAN PATTANAIK	
	WP(C)/3986/2026	MP		13191/2026
179	D-WP(C)/7473/2026	SRIDHAR NAYAK	BIDYADHAR MANSING	
	WP(C)/5695/2026	MP		13192/2026
180	D-WP(C)/31975/2026	CONFEDERATION OF REAL ESTATE DEVELOPERS ASSOCIATION OF INDIA (CREDAI), ODISHA, BHUBANESWAR	CHANDRA MOHANTY	
	WP(C)/ /	MP		13193/2026
181	D-WP(C)/14015/2025	ANANTA KUMAR PATEL	KUNAL KUMAR SWAIN	
	WP(C)/10530/2025	MP		13194/2026
182	D-WP(C)/24457/2026	SIVA MAJHI	CHITTA RANJAN LENKA	
	WP(C)/16872/2026	MP		13195/2026
183	D-WP(C)/26994/2026	M/S BIMAL INDUSTRIES, JAJPUR	SOUMYA JYOTI BISWAL	
	WP(C)/19024/2026	MP		13196/2026

184	D-WP(C)/26997/2026 WP(C)/19046/2026	SHREE BIMAL OXYGEN AND MINERALS PRIVATE LIMITED, BILASWATACK MP	13197/2026
185	D-WP(C)/44588/2025 WP(C)/31727/2025	M/S BHARATIYA FINCOM PRIVATE LIMITED, BARGARH MP	13198/2026
186	D-WP(C)/27258/2026 WP(C)/18946/2026	SOMANATH PRADHAN MP	13199/2026
187	D-WP(C)/31981/2026 WP(C)/ /	UTKAL KESHARI PRADHAN MP	13200/2026
188	D-WP(C)/31984/2026 WP(C)/ /	SATYA NARAYAN MUKHI MP	13201/2026
189	D-WP(C)/15144/2026 WP(C)/10914/2026	ORISSA SPONGE IRON AND STEEL LTD., KENDRAPARA (SR. ADV.), SOHAN MISHRA, S.NANDA MP	13202/2026
190	D-WP(C)/31985/2026 WP(C)/ /	SANJEEB KUMAR GUPTA MP	13203/2026
191	D-WP(C)/31986/2026 WP(C)/ /	RABI NARAYAN PATRO MP	13204/2026
192	D-WP(C)/31988/2026 WP(C)/ /	ASHUTOSH PADHI MP	13205/2026
193	D-WP(C)/31989/2026 WP(C)/ /	BINAPANI SAHOO MP	13206/2026
194	D-WP(C)/11572/2024 WP(C)/8693/2024	THE MANAGEMENT OF SAMBALPURI BASTI, BARGARH MP	13207/2026
195	D-WP(C)/16494/2026 WP(C)/11865/2026	DIBYAJYOTI PANDA MP	13208/2026
196	D-WP(C)/29480/2026 WP(C)/20220/2026	VKMCPL- UMSL (JV) MP	13209/2026
197	D-WP(C)/29480/2026 WP(C)/20220/2026	VKMCPL- UMSL (JV) MP	13210/2026
198	D-WP(C)/29371/2026 WP(C)/20223/2026	VKMCPL-UMSL (JV) MP	13211/2026
199	D-WP(C)/29371/2026 WP(C)/20223/2026	VKMCPL-UMSL (JV) MP	13212/2026
200	D-WP(C)/32002/2026 WP(C)/ /	SARKUL CHANDRA PAEI MP	13213/2026
201	D-WP(C)/32007/2026 WP(C)/ /	SUJATA NAIK MP	13214/2026
202	D-WP(C)/31992/2026 WP(C)/21916/2026	SARASWATI NAYAK MP	13215/2026
203	D-WP(C)/32010/2026 WP(C)/ /	MINI NAYAK MP	13216/2026
204	D-WP(C)/32022/2026 WP(C)/ /	SURESH CHANDRA GILL MP	13217/2026
205	D-WP(C)/32028/2026 WP(C)/ /	CHATURBHUJA NIRMAN BUILDER AND DEVELOPER, BARGARH MP	13218/2026
206	D-WP(C)/32033/2026 WP(C)/ /	SANKARA KONDAGORI MP	13219/2026
207	D-WP(C)/6400/2026 WP(C)/5107/2026	SUKANTI SAHOO MP	13220/2026
208	D-WP(C)/32045/2026 WP(C)/ /	RAMA DEI MP	13221/2026
209	D-WP(C)/19728/2025 WP(C)/13558/2025	SIDHARTHA RATH MP	13222/2026
210	D-WP(C)/32054/2026 WP(C)/ /	BASANTA KUMAR SWAIN MP	13223/2026
211	D-WP(C)/32057/2026 WP(C)/ /	SASMITA BHOI MP	13224/2026
212	D-WP(C)/53451/2025 WP(C)/37128/2025	JITENDRA KUMAR GOCHHI MP	13225/2026
213	D-WP(C)/50262/2025 WP(C)/35559/2025	ER.SIBANI SIDHARTHA PADHY MP	13226/2026
214	D-WP(C)/32059/2026 WP(C)/ /	KAMAL KRUSHNA MAHANTA MP	13227/2026
215	D-WP(C)/32060/2026	M/S MAA BASANTAI TRADING CO, KORAPUT, BARGARH MP	

	WP(C)/ /	MP		13228/2026
216	D-WP(C)/32064/2026	DEEPSA MALIK	CHINMAYA RANJAN DAS	
	WP(C)/ /	MP		13229/2026
217	D-WP(C)/32068/2026	M/S RANJAN FILING STATION, KORAPUT	MADHAB LAL AGARWAL	
	WP(C)/ /	MP		13230/2026
218	D-WP(C)/32070/2026	SASMITA NANDI	SWARUP PATTANAYAK	
	WP(C)/ /	MP		13231/2026
219	D-WP(C)/32058/2026	SUSANTA KUMAR PANIGRAHI	SATYABRATA MOHANTY (1)	
	WP(C)/ /	MP		13232/2026
220	D-WP(C)/38125/2025	PURUSOTTAM RANA	AKSHAYA KUMAR SAHOO	
	WP(C)/26303/2025	MP		13233/2026
221	D-WP(C)/32075/2026	M/S PRAKASH AND CO, KORAPUT	MADHAB LAL AGARWAL	
	WP(C)/ /	MP		13234/2026
222	D-WP(C)/32076/2026	SHREE BALAJI ENGICONS LIMITED, JHARSUGUDA	SUMEDHASPANDAN TRIPATHY	
	WP(C)/ /	MP		13235/2026
223	D-WP(C)/35958/2025	DEBASIS PADHI	DR. BINODA KUMAR MISHRA	
	WP(C)/24648/2025	MP		13236/2026
224	D-WP(C)/32081/2026	M/S PATRO FILLING STATION, KORAPUT	MADHAB LAL AGARWAL	
	WP(C)/ /	MP		13237/2026
225	D-WP(C)/32067/2026	AJAY ROUT	DEBA PRASAD MISHRA	
	WP(C)/ /	MP		13238/2026
226	D-WP(C)/50797/2024	RABINDRA NAYAK		
	WP(C)/30837/2024	MP		13239/2026
227	D-WP(C)/32090/2026	CHANDAN SUSHOVAN SINGH @ CHANDAN	RABINDRA NATH PRUSTY	
	WP(C)/ /	MP		13240/2026
228	D-WP(C)/32094/2026	SAMPOCH PRIMARY AGRICULTURAL COOPERATIVE SOCIETY, BOUDH	SAHAYA KUMAR PANIGRAHI	
	WP(C)/ /	MP		13241/2026
229	D-WP(C)/32103/2026	LAXMIPRIYA SAHU	AMIT PRASAD BOSE	
	WP(C)/ /	MP		13242/2026
230	D-WP(C)/32105/2026	RABI NARAYAN SATAPATHY	BISHNU PRASAD PRADHAN	
	WP(C)/ /	MP		13243/2026
231	D-WP(C)/32110/2026	HAREKRUSHNA PAHADASINGH	ABINASH ROUTRAY	
	WP(C)/ /	MP		13244/2026
232	D-WP(C)/32112/2026	SATYAPIR SRICHANDAN	SOURAV SUMAN BHUYAN	
	WP(C)/ /	MP		13245/2026
233	D-WP(C)/32117/2026	LABANGALATA MAHANTA	ABINASH ROUTRAY	
	WP(C)/ /	MP		13246/2026
234	D-WP(C)/32129/2026	SATYAPIR SRICHANDAN	SOURAV SUMAN BHUYAN	
	WP(C)/ /	MP		13247/2026
235	D-WP(C)/32132/2026	M/S.OASYA TECH SOLUTIONS PVT.LTD., BHOJANPUR	CHITANU MARI DAS	
	WP(C)/ /	MP		13248/2026
236	D-WP(C)/32097/2026	AJAY KUMAR AGRAWAL	SUBHAM AGRAWAL	
	WP(C)/ /	MP		13249/2026
237	D-WP(C)/32101/2026	AJAY KUMAR AGRAWAL	SUBHAM AGRAWAL	
	WP(C)/ /	MP		13250/2026